

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
PANDA TECHNOLOGIES INDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Panda Technologies India Private Limited
2.	Date of incorporation of corporate debtor	18/04/2000
3.	Authority under which corporate debtor is incorporated / registered	ROC Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74210MP2000PTC014180
5.	Address of the registered office and principal office (if any) of corporate debtor	24-1 st Floor, Zone-II M.P. Nagar, Bhopal, Madhya Pradesh, India, 462011
6.	Insolvency commencement date in respect of corporate debtor	21/01/2025 (copy of order received on 22/01/2025)
7.	Estimated date of closure of insolvency resolution process	20/07/2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mangesh Vitthal Kekre Reg. No.: IBBI/IPA-001/IP-P00539/ 2017-18/10964
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 607, Chetak Center, RNT Marg, Near Hotel Shreemaya, Indore, Madhya Pradesh - 452001 Email: ca.mangesh@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 607, Chetak Center, RNT Marg, Near Hotel Shreemaya, Indore, Madhya Pradesh - 452001 Email: ip.pandatech@gmail.com
11.	Last date for submission of claims	04/02/2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Based on limited information, there is no class of creditors u/s 21(6A) (b) of IBC, 2016
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: The relevant form can be downloaded from https://ibbi.gov.in/en/home/downloads (b) Physical address: Not applicable

Notice is hereby given that the National Company Law Tribunal, Indore bench has ordered the commencement of a Corporate Insolvency Resolution Process of **Panda Technologies India Private Limited** on 21/01/2025(copy of order received on 22/01/2025).

The creditors of **Panda Technologies India Private Limited** are hereby called upon to submit their claims with proof on or before 04/02/2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

(A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA.) – Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

Date :24/01/2025

Place: **Indore**



Mangesh Vitthal Kekre
Interim Resolution Professional
Panda Technologies India Private Limited
Reg. No. IBBI/IPA-001/IP-P00539/2017-18/10964
AFA Valid till: 31/12/2025

POLICE OFFICERS HURT IN JAN 6 RIOT ARE ANGRY

WASHINGTON

An emotional news conference in the Capitol, two police officers who fought rioters at the US Capitol on January 6, 2021, said they are angry and exhausted but will continue to speak out after US President Trump pardoned their attackers. Metropolitan police officer Daniel Hodges, who was crushed between doors as rioters grabbed his gas mask and tried to gouge his eyes, said he had been working 12-hour shifts since last week to protect Trump and his supporters during the inauguration.

After pausing to gather his emotions, Hodges said he was "beaten, crushed, kicked, punched, surrounded" on January 6, 2021. "They can try it again, and they know they'll be pardoned again. But it doesn't matter. I'll be here," Hodges said. Former Capitol police officer Harry Dunn said, "I'm not going away. They want you to stop talking, but we can't."

Houthi rebels listed as foreign terrorist

US President Donald Trump has issued an executive order designating Yemen's Houthi rebels as a Foreign Terrorist Organisation (FTO), reversing a Biden-era policy that had removed the group from the State Department's list of global terrorist groups.

The executive order was issued by Trump on Wednesday. The move grants the US government additional sanctions authority, giving Trump more tools to go after the Iran-backed Yemeni terror group. The policy comes after the Houthis, also known as Ansar Allah, fired ballistic missiles at Israel for months, including as recently as Saturday. The White House said Trump was directing the US Agency for International Development to "end its relationship with entities that have made payments to the Houthis, or which have opposed international efforts to counter the Houthis while turning a blind eye towards the Houthis' terrorism and abuses".

Justice Dept orders freeze on civil rights cases

President Donald Trump's new Justice Department leadership has put a freeze on civil rights litigation and suggested it may reconsider police reform agreements negotiated by the Biden administration, according to two memos obtained Wednesday by The Associated Press. Attorneys in the department's Civil Rights Division were ordered not to file any new complaints, amicus briefs or other certain court papers "until further notice," one of the memos said.

Prez threatens to cut funds

WASHINGTON

President Donald Trump on Wednesday threatened to withhold federal disaster aid for wildfire-ravaged Los Angeles unless California leaders change the state's approach on its management of water. In a Fox News interview, Trump repeated false claims that the state's fish conservation efforts in the northern part of the state are responsible for fire hydrants running dry in urban areas. He says the blame for Los Angeles' struggles to tame some of the deadly fires lies with Democratic Gov. Gavin Newsom, a political foe who has called for partnership and mutual respect as the state fights the blazes.

"I don't think we should give California anything until they let the water run down," Trump said. The President levelled the threat as he prepares for the first presidential trip of his second term.

On Friday, he will visit Southern California in addition to western North Carolina, which is recovering after Hurricane Helene pummeled the area more than three months ago.

CAPRI GLOBAL CAPITAL LIMITED
 Registered & Corporate Office : 502, Tower-A, Peninsula Business Park, Senapati Bapat Marg, Lower Parel, Mumbai-400013, Circle Office : 9B, 2nd Floor, Pusa Road, New Delhi - 110060

DEMAND NOTICE

Under Section 13(2) of the Securitisation And Reconstruction of Financial Assets And Enforcement of Security Interest Act, 2002 read with Rule 3(1) of the Security Interest (Enforcement) Rules, 2002. The undersigned is the Authorised Officer of Capri Global Capital Limited (CGCL) under Securitisation And Reconstruction of Financial Assets And Enforcement of Security Interest Act, 2002 (the said Act). In exercise of powers conferred under Section 13(2) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, the Authorised Officer has issued Demand Notices under section 13(2) of the said Act, calling upon the following Borrower(s) (the "said Borrower(s)"), to repay the amounts mentioned in the respective Demand Notices(s) issued to them that are also given below. In connection with above, Notice is hereby given, once again, to the said Borrower(s) to pay to CGCL, within 60 days from the publication of this Notice, the amounts indicated herein below, together with further applicable interest from the date(s) mentioned below till the date of payment and/or realization, payable under the loan agreement read with other documents/writings, if any, executed by the said Borrower(s). As security for due repayment of the loan, the following assets have been mortgaged to CGCL by the said Borrower(s) respectively.

S. N.	Name of the Borrower(s)/ Guarantor(s)	Demand Notice Date and Amount	Description of secured asset (immovable property)
1.	(Loan Account No. LHMEGJ8000127606 (Old) 803000568224 (New) (Vidisha Branch) Udal Singh Baghel (Borrower) Mrs. Savita Bai (Co-Borrower))	18-Jan-2025 Rs. 2136665	All Piece and Parcel of Land and Building being Plot Bearing No. 105, Part of Khasra No. 2504/1, Rohdas Path Ward No. 3, land Area Admeasuring 74.34 Sq. Mts. Or 800 Sq. Fts., Tehsil Sironj, District Vidisha, Madhya Pradesh-464228. Bounded as follows: North: Plot No. 104 of Nitin Sharma South: Plot No. 106 of Raja Baghel East: Plot No. 94 of Yashvender Singh West: Proposed Road 25 Ft. Wide

If the said Borrower(s) fail to make payment to CGCL as aforesaid, CGCL shall proceed against the above secured assets under Section 13(4) of the Act and the applicable Rules, entirely at the risks of the said Borrowers as to the costs and consequences. The said Borrowers are prohibited under the Act from transferring the aforesaid assets, whether by way of sale, lease or otherwise without the prior written consent of CGCL. Any person who contravenes or abets contravention of the provisions of the said Act/Rules made the reunder, shall be liable for imprisonment and/or penalty as provided under the Act.
 Place : Bhopal Date : 24-01-2025 Sd/- (Authorised Officer) For Capri Global Capital Limited (CGCL)

नगर पालिक निगम, इन्दौर
 संधारण खण्ड क्रमांक-1 मण्डलेखर, जिला खरगोन
 E-mail: eephedmddi@gmail.com मण्डलेखर
 नि.वि. क्रमांक: 11/2024-25/ लेखा/खण्ड क्र. 01/न.पा.नि. **ऑनलाइन द्वितीय विविदा आमंत्रण सूचना** दिनांक: 22.01.2025

निम्नलिखित कार्य/ क्रय के लिये ऑनलाइन निविदाएं पंजीकृत टेकेंदारों/निमाता/अधिकृत विक्रेताओं से जो कि आवश्यक अर्हता रखते हों, से आमंत्रित की जाती है। निविदा का विस्तृत विवरण वेबसाइट <https://mptenders.gov.in> पर देखा जा सकता है।

क्र.	टेण्डर क्रमांक	कार्य का नाम	कार्य की समाप्ति एवं लागत	निविदा प्रपत्र का मूल्य एवं EMD
01	2025_UAD_397676_1	Providing fixing & preparing of split copper terminal connector. Checking testing capacitor bank, 6.6 KV, 325 KVAR capacitor bank HT motor 6.6 KV, heat shrinkable termination kit for PH-2,3,4 & 5 narmada water supply project Mandleshwar. (For Annual Contract)	1) 30 दिवस 2) ₹19,83,148/-	1) ₹2,000/- 2) ₹39,663/-

1. निविदा प्रपत्र ऑनलाइन क्रय कर जमा करने की अंतिम दिनांक : 28.01.2025 सायं 17:30 बजे तक
 2. निविदा ऑनलाइन खोलने की दिनांक (ENVELOPE A/B) : 30.01.2025 दोपहर 12:30 बजे

नोट: निविदा से संबंधित किसी भी प्रकार के संशोधन का प्रकाशन ऑनलाइन <https://mptenders.gov.in> की वेबसाइट पर ही किया जायेगा, पृथक से समाचार पत्र में प्रकाशन नहीं किया जायेगा।

कार्यपालन यंत्री
 इन्दौर नगर पालिक निगम
 संधारण खण्ड क्रमांक-01
 मण्डलेखर

HINDUJA HOUSING FINANCE LIMITED
 Corporate Office: 167-169, 2nd floor, Near Little Mount Metro Station, Saipet, Chennai - 600015
 Regional Office - 101-B, 1st Floor, NRK Business Park, Vijaynagar, Indore(MP) - 452010 Email - auction@hindujahousingfinance.com

DEMAND NOTICE

DEMAND NOTICE UNDER SECTION 13(2) OF SARFAESI ACT,2002

Under Section 13(2) of the Securitisation and Reconstruction of Financial Assets And Enforcement of Security Interest Act, 2002 (the said act) read with rule 3(1) of the Security Interest (Enforcement) Rules, 2002 (the said rules). In exercise of powers conferred under section 13 (2) of the said act read with rule 3 of the said Rules, the Authorised Officer of HJFL has issued demand notice under section 13(2) of the said act, calling upon the Borrower(s)/Guarantor(s), to repay the amount mentioned in respective demand notice issued to them. In connection with above, notice is hereby given, once again, to the Borrower & Guarantor to pay within 60 days from the publication of this notice, the amounts indicated here in below. The detail of the Borrower & Guarantor, amount due and security offered towards repayment of loan amount are as under :-

Name of Borrower/ Guarantor/Co-Borrower	1. Demand Notice issued Date 2. Loan Account No. 3. Amount Due as on Notice Date	Description of Secured Asset (Immovable Property)
Mr. AKHIL MAHAJAN (Borrower) Mrs. ARCHANA MAHAJAN (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/CWDR/A000000404 3. Total Amount Due - Rs. 11,77,901/- (Eleven Lacs Seventy Seven Thousand Nine Hundred One Only)	KHASRA NO 687/1/1/1/2, CHICHOLI PANDHURA, Semiurban, Pandhurna, Madhya Pradesh, India - 480334 area 1200 Sqft Four Boundaries - East - Road, West - House of Gangadhar Udge, North - Plot of Digamber, South - Plot of Chandra Shekhar Bhakte
Mr. ANIL AGRAWAL (Borrower) Mr. AMAN AGRAWAL (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/JBLP/A000000597 3. Total Amount Due - Rs. 20,28,503 /- (Twenty lacs Twenty Eight Thousand Five Hundred Three Only)	Gram Sihora Nb 421 Pbn 612/73 Rnm Kithaula Block Sihora Nagar Palika Sihora Ward No 12 Deendayal Ward Tehsil Sihora Jabalpur, Sihora Jabalpur , Urban ,Jabalpur, Madhya Pradesh, India - 483225 Admeasuring Area 0.011 Hectare Four Boundaries - East - Road, West - Plot of Garg, North - Plot of kankane, South - Plot of Patel
Mr. AJINKYA WANKHADE (Borrower) Mrs. VANITA WANKHEDE (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/CWDR/A000000163 3. Total Amount Due - Rs. 23,72,295 /- (Twenty Three Lacs Seventy Two Thousand Two Hundred Ninety Five Only)	Mouja Sausar Rajiv Gandhi Ward No 14 Nimni Road Ph.n. 18/9 B.n. 411 Khasra No 1127/2 Sausar Chhindwara M.p. 480106 , Chhindwara Sausar , Chhindwara, Semiurban, Chhindwara, Madhya Pradesh, India - 480106 Admeasuring Area 1200 Sq.ft. Four Boundaries - East - Road, West - Farm of Damodar Thakare, North - House of Vanita Bankhede, South - House of Sindhu Bai Pohkhar
Mrs. ANJULATA NAMDEO (Borrower) Mr. NITIN NAMDEO (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/JBLP/A000000560 3. Total Amount Due - Rs. 7,64,820 /- (Seven Lacs Sixty four Eight Hundred Twenty Only)	MAUJA MADHOTAL NO 600, PHN 25, TEHSIL AND JILA JABALPUR, BHOOMI KHASRA NO 149/3, Semiurban, Jabalpur, Madhya Pradesh, India -482002 Admeasuring Area 1200 Sq.ft. Four Boundaries - East - Road, West - House of Barman ji, North - House of Mayur Sahu, South - Plot No. 26
Ms. KHEMLATA BAKAT (Borrower) Mr. HOMECHAND BAKAT (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/JBLP/A000000484 3. Total Amount Due - Rs. 19,80,677/- (Nintey Lacs Eighty Thousand Six Hundred Seventy Seven Only)	MAUJA DONGARMAL, PHN 62, RNM MENDKI TEHSIL WARASEONI , KHASRA NO 219/5, , Urban , Balaghat, Madhya Pradesh , India - 481331 Admeasuring Area 0.094 Hect. Four Boundaries - East - Land of Saheeram Lihare, West - Road, North - House of Purvanta, South - Land of Harijal Maskhara
Mr. CHANDAN KUMAR JAISWAL (Borrower) Mrs. SUNITA JAISWAL (Co-Borrower) Mr. RAJNEESH KUMAR JAISWAL (Co-Borrower)	1. Issuance Date - 29-10-2024 2. MP/JBR/KTN/A000000251 & CO/CPC/CP0F/A000002757 3. Total Amount Due - Rs. 17,55,082 /- (Seventeen Lacs Fifty Five Thousand Eighty Two Only)	GRAM KARAUNDI KHURD , N B 58, P H NO. 09 , TEH BARHI, DIST KATNI , Rural , Katni , Madhya Pradesh , India - 483770 Admeasuring Area 0.060 Hect. Four Boundaries - East - Land of Ramratan, West - Land of Vendor, North - Land of Mohanlal, South - CC Road
Mr. CHANDAN PATHAK (Borrower) Mr. DURGESH KUMAR PATHAK (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/GDWR/A000000178 3. Total Amount Due - Rs. 1185698/- (Eleven Lacs Eighty five Thousand Six Hundred Ninety Eight Only)	MAUJA CHIRAHKALA, NO 148, PH.NO 13/100, R.N.M. GADARWARA, JILA NARSINGHPUR KHASRA NO 525/87 , JILA NARSINGHPUR , Semiurban , NARSINGHPUR, Madhya Pradesh, India - 487555 Admeasuring Area 1000 Sqft Four Boundaries - East - Plot of Rakesh Sharma, West - Plot of Jeetu Raghnavsi, North - Road, South - Plot of Ram Kalesh Patel
Mr. MANOJ KUMAR SEN (Borrower) Mrs. SAROJ BALA SEN (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/JBLP/A000000586 3. Total Amount Due - Rs. 9,99,956 /- (Nine Lacs Ninety Nine Thousand Nine Hundred fifty Six Only)	MAUJA KUMAKHEDA, NO 69 PHN 47/23 RNM GOTEGAON , TEHSIL GOTEGAON JILA NARSINGHPUR , Metro , Jhabua , Madhya Pradesh , India - 482001 Admeasuring Area 960 Sqft Four Boundaries - East - Plot of Sanjay Valmeek, West - Plot of Chaturbhuj Mehra, North - House of Santosh Dubey, South - Road
Mr. PARSHURAM SHARMA (Borrower) Mr. SANGEETA SHARMA (Co-Borrower)	1. Issuance Date - 06-01-2025 2. MP/JBR/STNA/A000000070 3. Total Amount Due - Rs. 6,09,258/- (Six Lacs Nine thousand two hundred fifty eight Only)	MAUJA MAHDEVA , WARD NO. 30, P H NO. 24, sohwal Aarjji No. 87/1/ka/2 TEH RAGHURAJNAGAR DIST SATNA , Rural , Satna , Madhya Pradesh , India - 485001 Admeasuring Area 1120 Sqft Four Boundaries - East - Plot of Rambhawan, West - 20ft Road, North - Land of Seller, South - Land of Seller
Mr. PRADEEP PATEL (Borrower) Mr. SANDEEP PATEL (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/JBLP/A000000348 3. Total Amount Due - Rs. 1937651/- (Ninteen Lacs Thirty Seven Thousand Six Fifty One Only)	GRAM-IMLAI, NO.B.- 40, PH.NO.- 9, R.N.M.PANAGAR, THE- JABALPUR, DIS- JABALPUR , JABALPUR , JABALPUR , Semiurban , Jabalpur , Madhya Pradesh, India - 487338 Admeasuring Area 0.2843 hect Four Boundaries - East - Land of Dhanveer, West - Land of Rajkumar patel, North - Road, South - Land of seller
Mr. RADHESHYAM RAI (Borrower) Ms. SONA RAI (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/GDWR/A000000147 3. Total Amount Due - Rs. 7,04,526 /- (Seven Lacs four Thousand five Hundred twenty Six Only)	Moza Ward No.3 Shiv Shakti Ward Babai Kala Salichouka N.B.310 PHN. 44 RNM. Babai Kala Block Chichli The, gadarwara Dist. Narsinghpur Khasra No.368/30/2 Rakwa 0.008 Yani 28.1*31 = 871.1 Sq.ft. , Gadarwara , Gadarwara , Semiurban , Narsinghpur , Madhya Pradesh, India - 487110 Admeasuring Area 871 Sqft Four Boundaries - East - Plot Of Kaluram, West - Plot Keshar Bai, North - Road, South - Plot Of Gopal
Mr. RAHUL RAI (Borrower) Mrs. PUSHPA BAI RAI (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/GDWR/A000000070 3. Total Amount Due - Rs. 12,57,641 /- (Twelve lacs fifty Seven Thousand Six Hundred forty One Only)	MOJA GADARWARA TH GADARWARA DISTT NARSINGHPUR , Madhya Pradesh, India - 481551 Admeasuring Area 900 Sqft Four Boundaries - East - Plot of Tamkar West Road, North - Land of Seller, South - Land of Sateesh Showhani
Mr. RAJESH KUMAR VERMA (Borrower) Mrs. LAXMI VERMA (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/GDWR/A000000075 3. Total Amount Due - Rs. 16,18,157 /- (Sixteen Lacs Eighteen Thousand One Hundred Fifty Seven Only)	Moza N.b. 444 Ph.n 134 Sehora Block Panchayat Chawarpatha Teh. Gadarwara Dist. Narsinghpur Khasra 208/2 Total Rakwa 1220 , Sehora Gadarwara Narsinghpur M.P. , Sehora Gadarwara Narsinghpur M.P. , Semiurban , Narsinghpur , Madhya Pradesh , India - 4808 Admeasuring Area 1220 Sqft Four Boundaries - East - Road, West - Land Of Virendra Kaurav, North - Land Of Pawan, South - Land Of Donoor
Mr. RAJU CHATTE LAL SEN (Borrower) Mrs. MANISHA (Co-Borrower)	1. Issuance Date - 06-01-2025 2. MP/JBR/SEON/A000000202 3. Total Amount Due - Rs. 29,06,966/- (Twenty Nine lacs Six thousand nine hundred sixty six Only)	Mauja Garthiya Patwari Halka Number 127 RNM Bandoli Tehsil And District Seoni Khasra No 227 Rakwa 0.06 Hectare 6534 Area And 607.24 Sqm , Gram Garthiya Tehsil And District Seoni MP , Semiurban , Seoni , Madhya Pradesh , India - 480882 Admeasuring Area 6534 Sqft Four Boundaries - East - Land of Dayaram, West - Land of Sukhran, North - Abadi Land, South - Road
Mr. ROSHAN SAVITRI GHOTEL (Borrower) Mrs. PREMLATA GHOTEL (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/JBLP/A000000648 3. Total Amount Due - Rs. 12,62,153 /- (Twelve Lacs Sixty Two Thousand One Hundred Fifty Three Only)	MOUJA BICHUA NB 85 PATWARI HALKA NO 14 BEJAPUR RNM IMALIYA TEHSIL KUNDAM DISTRICT JABALPUR KHASRA NO 90 RAKWA 1.24 HECTARE BHJJOOMI 3.06 HEC , SADAR BAZAR CANNOT ROAD JABALPUR MP , Urban , Jabalpur , Madhya Pradesh , India - 482001 Admeasuring Area 994.5 Sqft Four Boundaries - East - Road, West - Plot No. 09, North - Plot No. 13, South - Plot No. 11
Mr. SAHIL KUMAR (Borrower) Mrs. SAVITA SAVITA (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/JBLP/A000000607 3. Total Amount Due - Rs. 16,91,797/- (Sixteen Lacs Ninety One Thousand Seven Hundred Ninety Seven Only)	MAUJA BILPURA PHN 53 RNM BILPURA TEHSIL RANJHI JILA JABALPUR KHASRA NO 593/1/1 PLOT NO 1 , RANJHI , Urban , Jabalpur , Madhya Pradesh, India - 482001 Admeasuring Area 1000 Sqft Four Boundaries - East - House No.3, West - Road, North - HouseNo.2, South - Land of seller
Mr. SANDEEP RAJPUT (Borrower) Mrs. BEENA BAI (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/GDWR/A000000166 3. Total Amount Due - Rs. 5,54,154 /- (Five lacs Fifty Four thousand One Hundred fifty four Only)	Mauja Pitras No 257, Patwari Halka No. 8, RNM Saikheda, Block Saikheda, Talshi Gadarwara, Jila Narsinghpur , Gadarwara , Jila Narsinghpur, Gadarwara, Jila Narsinghpur, Semiurban, Narsinghpur, Madhya Pradesh, India - 487661 Admeasuring Area 1700 Sqft Four Boundaries - East - House Of Shishupal, West - House Of Bhojraj, North - Road, South - House Of Sandeep Rajpoot
Mr. SEETA RAM (Borrower) Mr. ASHA BAI (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/NRSP/A000000161 3. Total Amount Due - Rs. 8,28,471/- (Eight Lacs Twenty Eight Thousand Four hundred Seventy One Only)	MOJA - KOSAMKHEDE, NO.B.- 84, PH.NO.- 20, Tehsil KARELI, DIS-NARSINGHPUR , NARSINGHPUR , NARSINGHPUR , Semiurban , NARSINGHPUR, Madhya Pradesh, India - 487110 Admeasuring Area 0.2843 hect Four Boundaries - East - Road, West - Remaining land of Seller, North - House of Pawan Prajapati, South - Road
Mr. VIVEK KUMAR PATEL (Borrower) Mr. GOVIND PRASAD PATEL (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/JBLP/A000000332 3. Total Amount Due - Rs. 2371022 /- (Twenty Three Lacs Seventy One Thousand Twenty Two Only)	Moza Jhagra PHN 69 Rnm Maharajpur The. Panagar Dist. Jabalpur Khasra No.143 Rakwa 2.000 Sale Rakwa 14*75 = 1050 SQ.FT. , Jabalpur , JABALPUR , Semiurban , Jabalpur , Madhya Pradesh, India - 482002 Admeasuring Area 1075 Sqft Four Boundaries - East - Road, West - Property of Seller, North - Property of Pramod Sharma, South - Property of Seller
Mr. VIVEK KUMAR SHUKLA (Borrower) Mrs. MAN KUVAR SHUKLA (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/GDWR/A000000138 3. Total Amount Due - Rs. 20,16,126/- (Twenty Lacs Sixteen Thousand One Hundred Twenty Six Only)	Moza Rajiv Ward Gadarwara NB119 PHN 99/18/1 RNM Gadarwara Block Saikheda Teh& Dist. Gadarwara Khasra No.81/1 Rakwa 0.918 Mese Sale Rakwa 25*50 =1250 Sq.ft. , Gadarwara , Gadarwara , Semiurban , Narsinghpur, Madhya Pradesh , India - 487551 Admeasuring Area 1250 Sqft Four Boundaries - East - Plot of Seller, West - Road, North - Plot of Seller, South - Plot of Seller
Mr. AJAY KUMAR MISHRA (Borrower) Mrs. RANJANA MISHRA (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/KTN/A000000426 3. Total Amount Due - Rs. 30,70,269/- (Thirty Three Lacs Seventy Thousand Two Hundred Sixty Nine Only)	Khasra No.426 PH No.40 Lok Manya Tilak Ward, Ward No.1 Murwara Katni , Urban , Katni, Madhya Pradesh , India - 483501 Admeasuring Area 1500 Sqft Four Boundaries - East - Land of Kunjalal, West - Plot of Yadav ji, North - 30ft Wide Road, South - Mil of Bajaj
Mr. LAXMI NIVAS PANDEY (Borrower) Mrs. PRITEE PANDEY (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/KTN/A000000236 3. Total Amount Due - Rs. 7,45,685/- (Seven Lacs forty five Thousand Six Hundred Eighty Five Only)	GRAM CHAKA N B 234 , P H NO. 40 , TEH KATNI DIST KATNI , Urban , Katni , Madhya Pradesh , India - 483501 Admeasuring Area 1200 Sqft Four Boundaries - East - Road, West - Remaining land of Seller, North - Road, South - Remaining land of Seller
Mr. MUNNA LAL (Borrower) Mrs. SUNEETA BAI MEHRA (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/NRSP/A000000205 3. Total Amount Due - Rs. 9,75,751/- (Nine Lacs Seventy five Thousand Seven Hundred fifty One Only)	MAUJA SAMNAPUR, NO 543, PH.NO 22/09, R.N.M. KARELI , AABADI KAHSRA NO 190/2 , Semiurban , NARSINGHPUR , Madhya Pradesh, India - 487001 Admeasuring Area 1600 Sqft Four Boundaries - East - Land of Dheer Singh Mehra, West - Vacant Plot, North - Road, South - Land of Thamman Lodhi
Mr. RAHUL MISHRA (Borrower) Mrs. RINKI MISHRA (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/KTN/A000000395 3. Total Amount Due - Rs. 33,18,710/- (Thirty Three Lacs Eighteen Thousand Seven Hundred Ten Only)	Khasra No.138.01 PH No.27/12 RNM Mandal Vijayraghavgarh Tehsil Vijayraghavgarh Dist. Katni, Khasra No.138.01 Pn No.27/12 RNM Mandal Vijayraghavgarh Tehsil Vijayraghavgarh Dist. Katni , Khasra No.138.01 Pn No.27/12 RNM Mandal Vijayraghavg Admeasuring Area 1485 Sqft Four Boundaries - East - Road, West - Land of Praveen Gupta, North - Land of Dilip Gupta, South - Land of Pradeep Gupta
Mr. RAJESH CHOURASIYA (Borrower) Mr. ASHOK CHOURASIYA (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/NRSP/A000000172 3. Total Amount Due - Rs. 19,76,606 /- (Ninteen Lacs Seventy Six Thousand Six Hundred Six Only)	Bajrang Ward Kandeli, No 36, Tehsil Narsingpur, M.P. , Narsingpur, M.P. , Semiurban , Narsinghpur, Madhya Pradesh, India - 487001 Admeasuring Area 348 Sqft Four Boundaries - East - House of Nawab Ahmed, West - House of Tulsiaram Chourasia, North - House of Gulab Singh Thakur, South - Road
Mr. SURENDRA SINGH RAJPOOT (Borrower) Mr. SNEHA LATA SINGH (Co-Borrower)	1. Issuance Date - 01-01-2025 2. MP/JBR/KTN/A000000289 3. Total Amount Due - Rs. 6,02,290 /- (Six Lacs Two Thousand Two Hundred Ninety Only)	Mouja Gram Kutlia Vallabh Nagar Katni Survey No.- 88/10 , Mouja Gram Kutlia Vallabh Nagar Katni 483501 , Mouja Gram Kutlia Vallabh Nagar Katni 483501 , Urban , Katni , Madhya Pradesh, India - 483501 Admeasuring Area 1000 Sqft Four Boundaries - East - Land of Gurmeet Kor Sarma Maihar, West - Plot of Payasi, North - Road, South - Land of Seller

If the said Borrower/ Guarantor fail to make payment to HJFL as aforesaid, HJFL may proceed against the above secured assets u/s 13(4) of the said act and applicable Rules entirely at the risks, costs and consequence of the Borrower / Guarantor. For further details, please contact to Authorised Officer Mobile No. - Vaibhav Shrivastava - 7987969803, Rajesh Chakotiya - 8435571111, Sameer Singh - 9584290575 and Address Regional Office :101 B, 1st Floor Hinduja Housing Finance, NRK Business Park, Vijaynagar, Indore (M. P.) Pin Code 452010.

Place: Indore, Date: 24.01.2025

Authorised Officer, Hinduja Housing Finance Limited

M.P. STATE ELECTRONICS DEVELOPMENT CORPORATION LTD.
 State IT Centre, 47 "A" Arera Hills Bhopal 462011 M.P.
 Tel. 0755-2518300, marketing@mpsdec.com

NOTICE INVITING TENDER

Ref No. : MPSED/CKT/SWAN/2025/610 Dated: 23.01.2025
 Online proposals are invited for "Selection of Service Provider for Provisioning Connectivity Services in Government offices of Ujjain (MP)". Interested eligible bidders can view/download the Tender Document on www.mptenders.gov.in. First time users of this portal will be required to register online with payment of registration charge.
 M.P. Madhyam/118469/2025 **CHIEF GENERAL MANAGER**

FORM A PUBLIC ANNOUNCEMENT
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF PANDA TECHNOLOGIES INDIA PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	Panda Technologies India Private Limited
2. Date of incorporation of corporate debtor	18/04/2000
3. Authority under which corporate debtor is incorporated / registered	RCC Gwalior
4. Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U74210MP2000PT0014180
5. Address of the registered office and principal office (if any) of corporate debtor	24-1st Floor, Zone-II M.P. Nagar, Bhopal, Madhya Pradesh, India, 462011
6. Insolvency commencement date in respect of corporate debtor	21/01/2025 (copy of order received on 22/01/2025)
7. Estimated date of closure of insolvency resolution process	20/07/2025
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mangesh Vitthal Kekre Reg. No: IBB/IPA/001/1P-P00539/ 2017-18/10964
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 607, Chetak Center, RNT Marg, Near Hotel Shreemaya, Indore, Madhya Pradesh - 452001 Email: ip.pandatech@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 607, Chetak Center, RNT Marg, Near Hotel Shreemaya, Indore, Madhya Pradesh - 452001 Email: ip.pandatech@gmail.com
11. Last date for submission of claims	04/02/2025
12. Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Based on limited information, there is no class of creditors u/s 21(6A) (b) of IBC, 2016
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives as available at:	(a) Web link: The relevant form can be downloaded from https://ibbi.gov.in/en/home/downloads (b) Physical address: Not applicable

Notice is hereby given that the National Company Law Tribunal, Indore bench has ordered the commencement of a Corporate Insolvency Resolution Process of Panda Technologies India Private Limited on 21/01/2025 (copy of order received on 22/01/2025). The creditors of Panda Technologies India Private Limited are hereby called upon to submit their claims with proof on or before 04/02/2025 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. (A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA.) - Not Applicable

Submission of false or misleading proof of claim shall attract penalties.
 Date: 24/01/2025
 Place: Indore Sd/-
 Mangesh Vitthal Kekre
 Interim Resolution Professional
 Panda Technologies India Private Limited
 Reg. No. IBB/IPA-001/1P-P00539/2017-18/10964
 AFA Valid till: 31/12/2025

गणतंत्र की दिवस तैयारियां, लाल परेड मैदान पर हुई फुल ड्रेस रिहर्सल



भोपाल। गणतंत्र दिवस पर राजधानी भोपाल के लाल परेड मैदान पर 26 जनवरी को आयोजित राज्य स्तरीय समारोह की तैयारियों को अंतिम रूप देते हुए आज फुल ड्रेस रिहर्सल की गई। गणतंत्र दिवस पर होने वाली परेड के लिए पिछले कई दिनों से अभ्यास जारी था, आज अभ्यास के अंतिम दिन बीएसएफ, सीआरपीएफ, सीआईएसएफ, सहित अन्व पैरामिलिट्री फोर्स के जवान परेड में शामिल हुए। इस दौरान पुलिस के वरिष्ठ अधिकारी मौजूद थे।

गणतंत्र दिवस : सुरक्षा के पुख्ता इंतजाम, वाहनों की हो रही सघन चेकिंग

भोपाल। आगामी राष्ट्रीय पर्व गणतंत्र दिवस के दौरान सुरक्षा व्यवस्था के मद्देनजर एवं अपराधों की रोकथाम के विशेष चेकिंग अभियान चलाया जा रहा है, वहीं पुलिस टीमों द्वारा पैदल गश्त किया जा रहा है। राष्ट्रीय पर्व गणतंत्र दिवस के दौरान सुरक्षा व्यवस्था के मद्देनजर एवं शहर में अपराधों की रोकथाम के लिए वरिष्ठ अधिकारियों के दिशा निर्देशन में थाना प्रभारी व स्टॉफ द्वारा विभिन्न स्थानों पर नाकाबंदी कर संदिग्धों एवं वाहनों की सघनता से व वीडियो पोर्टल के माध्यम से चेकिंग की जा रही है। थाना क्षेत्र के सभी वित्तीय संस्थान बैंक, एटीएम एवं धार्मिक संस्थानों को नियमित रूप से चेक किया जा रहा है एवं क्षेत्र में नियमित रूप से पैदल भ्रमण किया जा रहा है। पैदल भ्रमण के दौरान



आमजन एवं व्यापारियों से सुरक्षा व्यवस्था को लेकर चेकिंग की जा रही है। साथ ही बम डिस्पोजल एवं डॉग स्क्वाड टीम द्वारा बस स्टैंड,

रेल्वे स्टेशन, शॉपिंग मॉल, कॉम्प्लेक्स, बाजार इत्यादि संवेदनशील स्थानों पर एन्टीसेबोटेज चेकिंग की जा रही है।

80 किलोमीटर से ऊपर वाहन चलाया तो कटेगा चालान

भोपाल। नगरीय पुलिस भोपाल द्वारा राजधानी में निरंतर तेज गति से वाहन चलाने वालों और काली फिल्म का उपयोग करने वालों पर कार्रवाई जारी है। पुलिस के अनुसार सुरक्षा की दृष्टि से चार पहिया वाहनों शीशे पर काली फिल्म का उपयोग, तेज गति से वाहन चलाना, हूटर का प्रयोग किया जा रहा है ये तीनों कृत्य यातायात नियमों का उल्लंघन हैं। यातायात पुलिस द्वारा जारी एडवाइजरी में कहा गया है कि किसी गाड़ी में काली फिल्म का उपयोग सुरक्षा के दृष्टिगत रखते हुए प्रतिबंधित किया गया है। आवश्यकता होने पर निर्धारित पारदर्शी फिल्म का उपयोग किया जा सकता है। हूटर का प्रयोग आकस्मिक वाहनों में अनुमति के बाद किया जा सकता है। वहीं हाइवे को छोड़कर शहर के सभी मार्गों पर लगभग 80किमी प्रति घण्टा की अधिकतम गति लिमिट का निर्धारण किया गया है।

कार्यालय थाना प्रभारी थाना शाहपुरा भोपाल
सूचना का प्रकाशन

सर्वसाधारण को सूचित किया जाता है कि थाना शाहपुरा जिला भोपाल के गुम ईसान क्रमांक 45/24 में गुमशुदा संतोष सेठमने उम्र करीबन 22 साल का गुमईसान कायम किया जाकर जांच में है। गुमशुदा के संबंध में यदि कोई जानकारी रखता हो तो कृपया थाना शाहपुरा को दूरभाष न. 9479990492 अथवा स्वयं उपस्थित होकर जांचकर्ता उनि आफसर खान को 9074508038 पर सूचित करें।

अज्ञात मृतक ईसान का हुलिया

उम्र - 22 साल करीबन
रंग-गोरा
कद-5 फिट 6 इंच
चेहरा-लंबा
आंखे-
पहनावा-सफेद शर्ट पहने
गुदना-

थाना प्रभारी
थाना शाहपुरा भोपाल

जी-22099/24

अब नर्मदा का अध्यात्म और आनंद उठा सकेंगे लोग

● भोपाल, अग्निबाण संवाददाता। मप्र की जीवन रेखा कही जाने वाली नर्मदा नदी के किनारे दोनों ओर बसे गांवों में अब एमपी टूरिज्म बोर्ड रूरल होम स्टे तैयार कर रहा है। कुछ जगह इसके तहत होम स्टे तैयार किए जा चुके हैं, तो कई जगह काम चल रहा है। प्रदेश के 11 जिलों के 18 गांव इस योजना में लिए जा रहे हैं, जहां विभाग कई महीनों पहले सर्वे और बातचीत भी पूरी कर चुका है। मप्र में नर्मदा नदी को बेहद सम्मान के साथ पूजा जाता है। मप्र की इस विरासत और संस्कृति को लोगों तक पहुंचाने के लिए एमपी टूरिज्म बोर्ड ने नर्मदा किनारे दोनों ओर बसे गांवों में से कुछ को होम स्टे के लिए चुना है। इन होम स्टे में आने वालों को स्थानीय व्यंजनों के साथ संस्कृति से भी रूबरू कराया जाएगा, ताकि पर्यटन के साथ-साथ देसी संस्कृति, आध्यात्म कला और प्राकृतिक धरोहरों को सहेजा जा सके। विभाग ने सर्वे के बाद कई स्थानों पर इसका काम शुरू भी करवा दिया है। ये होम स्टे देसी परंपरागत तरीके से बनाए जा रहे हैं, ताकि वहां की संस्कृति को यहां आने वाले करीब से महसूस कर सकें। लोगों के लिए भी ये एक नया अनुभव होगा। इन होम

सड़क सुरक्षा माह : छात्र-छात्राओं को दी यातायात नियमों की जानकारी



● भोपाल, अग्निबाण संवाददाता। पुलिस मुख्यालय के निर्देशानुसार राष्ट्रीय सड़क सुरक्षा माह के तहत 'परवाह' थीम अंतर्गत राजधानी में गुरुवार को को विभिन्न स्थानों पर जागरूकता कार्यक्रम आयोजित किए गए। शहर के सरोजनी नायडू कन्या महाविद्यालय नूतन कॉलेज में आयोजित यातायात जागरूकता कार्यक्रम में पुलिस उपायुक्त संजय सिंह यातायात भोपाल बतौर मुख्य अतिथि शामिल हुए। इस दौरान कॉलेज के लगभग 200 एन.सी.सी.केडेट्स एवं कॉलेज स्टाफ को यातायात पुलिस भोपाल द्वारा यातायात नियमों एवं सड़क सुरक्षा की जानकारी दी गई। छात्र-छात्राओं से यातायात संबंधित प्रश्न किये गए एवं सही जबाब देने पर उन्हें पुरस्कृत किया गया। कार्यक्रम के अंत में सभी को यातायात नियमों के पालन की शपथ दिलाई गई। कार्यक्रम में सहायक पुलिस आयुक्त अजय बाजपेयी यातायात जोन-1, निरीक्षक रेनु मुराब एवं कॉलेज प्रिंसिपल डॉ. दीप्ति श्रीवास्तव विशेष रूप से मौजूद थे। वहीं भोपाल शहर के सागर पब्लिक स्कूल के लगभग 300 छात्र-छात्राओं एवं स्कूल स्टाफ को निरीक्षक के.एल. मीणा एवं यातायात एज्युकेशन सेल द्वारा सड़क सुरक्षा एवं यातायात नियमों की जानकारी दी गई।

11 जिलों के 18 गांवों में पर्यटन विभाग बना रहा रूरल होम स्टे...

इन जिलों में हो रहा काम

एमपी टूरिज्म बोर्ड आलीराजपुर, बड़वानी, खरगोन, हटा, रायसेन, होशंगाबाद, नरसिंहपुर, जबलपुर, मंडला, डिंडौर और अजयपुर जिले के 18 गांवों में काम कर रहा है। इसमें प्रमुख बड़े स्थान बड़वानी का राजघाट, खरगोन का महेश्वर, होशंगाबाद, नरसिंहपुर, जबलपुर और अजयपुर का अमरकंटक शामिल है। इसमें से कुछ जिलों के गांवों में काम हो चुका है और 2 होम स्टे में मेहमान आने भी लगे हैं।

स्टे में रूकने वालों को उस जिले की संस्कृति, स्थानीय व्यंजन, स्थानीय परंपराओं से रूबरू कराया जाएगा।

सब्सिडी के साथ प्रशिक्षण और प्रचार भी : एमपी टूरिज्म बोर्ड ग्रामीणों को इसे तैयार करने के लिए सब्सिडी तो देता ही है, प्रशिक्षण और प्रचार की जिम्मेदारी भी लेता है। इसे तैयार करने वाले सामान्य वर्ग को बोर्ड 1-1 लाख की (यानी कुल खर्च का 40 फीसदी) सब्सिडी 2 बार में देता है।

प्रासंगिक घोषणा
(भारतीय दिवाला और शोधन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियमन 6 के तहत)

पांडा टेक्नोलॉजीज इंडिया प्राइवेट लिमिटेड के लेनदारों के ध्यानार्थ हेतु

क्र.सं.	कॉर्पोरेट देनदार का नाम	प्रासंगिक विवरण
1.	कॉर्पोरेट देनदार का नाम	पांडा टेक्नोलॉजीज इंडिया प्राइवेट लिमिटेड
2.	कॉर्पोरेट देनदार के निगम की तिथि	18/04/2000
3.	प्राधिकरण जिसके अंतर्गत कॉर्पोरेट देनदार निर्गमित/पंजीकृत है	अरुओसी ग्वालियर
4.	कॉर्पोरेट देनदार की कॉर्पोरेट पहचान संख्या/ सीमित देयता पहचान संख्या	U74210MP2000PTC014180
5.	कॉर्पोरेट देनदार के पंजीकृत कार्यालय और प्रधान कार्यालय (यदि कोई हो) का पता	24-1st फ्लोर, जोन-II, ई.म. पी. नगर, भोपाल, मध्य प्रदेश, इंडिया, 462011
6.	कॉर्पोरेट देनदार के संबंध में दिवालियापन प्रारंभ होने की तिथि	21/01/2025
7.	दिवाला समाधान प्रक्रिया समाप्त होने की अनुमानित तिथि	(आदेश की प्रति प्राप्त होने की तिथि 22/01/2025)
8.	अंतरिम रिजॉल्यूशन प्रोफेशनल्स के रूप में कार्य करने वाले इन्सॉल्वेंसी प्रोफेशनल का नाम और पंजीकरण संख्या	मंशेरा विठ्ठल केकरे पंजीकरण संख्या: IBB/IPA-001/IP-P00539/2017-18/10964
9.	बोर्ड के सम्बन्ध पंजीकृत अंतरिम रिजॉल्यूशन प्रोफेशनल का पता और ईमेल	पता: 607, चेतक सेंटर, आर एन टी मार्ग, होटल श्रीमाया के पास, इंदौर, मध्य प्रदेश - 452001 ईमेल: camangest@gmail.com
10.	अंतरिम रिजॉल्यूशन प्रोफेशनल के साथ पत्राचार के लिए उपयोग किया जाने वाला पता और ई-मेल	पता: 607, चेतक सेंटर, आर एन टी मार्ग, होटल श्रीमाया के पास, इंदौर, मध्य प्रदेश - 452001 ईमेल: ip.pandatech@gmail.com
11.	दावा प्रस्तुत करने की अंतिम तिथि	04/02/2025
12.	धारा 21 की उपधारा (6ए) के खंड (बी) के तहत अंतरिम रिजॉल्यूशन प्रोफेशनल द्वारा लेनदारों की श्रेणियां, यदि कोई, सूचीबद्ध की गई हैं	संमित जानकारी के आधार पर, आईसीसी, 2016 की धारा 21 (6ए) की के तहत लेनदारों की कोई श्रेणी नहीं है।
13.	किसी श्रेणी में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए इन्सॉल्वेंसी प्रोफेशनल्स के नाम (प्रत्येक श्रेणी के लिए तीन नाम)	लागू नहीं
14.	(ए) प्रासंगिक प्रारूप और (बी) अधिकृत प्रतिनिधियों का विवरण यहां उपलब्ध है।	(ए) वेब लिंक: प्रासंगिक प्रारूप को यहां से डाउनलोड किया जा सकता है : https://ibbi.gov.in/en/home/downloads (बी) भौतिक पता: लागू नहीं

सूचित किया जाता है कि नेशनल कंपनी लॉ ट्रिब्यूनल, इंदौर पीठ द्वारा 21/01/2025 (आदेश की प्रति प्राप्त होने की तिथि 22/01/2025) को पांडा टेक्नोलॉजीज इंडिया प्राइवेट लिमिटेड की कॉर्पोरेट दिवाला समाधान प्रक्रिया प्रारंभ करने का आदेश दिया है।

पांडा टेक्नोलॉजीज इंडिया प्राइवेट लिमिटेड के लेनदारों को इसके द्वारा आह्वान किया जाता है कि प्रतिदिन संख्या 10 के सामने उल्लिखित पते पर अंतरिम रिजॉल्यूशन प्रोफेशनल को 04/02/2025 तक या उससे पहले सबूत के साथ अपने दावे प्रस्तुत करें।

वित्तीय लेनदार अपने दावे मागण के साथ केवल इलेक्ट्रॉनिक माध्यम से प्रस्तुत करेंगे। अन्य सभी लेनदार व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यम से सबूत के साथ दावे प्रस्तुत कर सकते हैं। (प्रतिदिन संख्या 12 के सामने सूचीबद्ध एक श्रेणी से संबंधित एक वित्तीय लेनदार, फॉर्म CA में श्रेणी के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए प्रतिदिन संख्या 13 के खिलाफ सूचीबद्ध तीन इन्सॉल्वेंसी प्रोफेशनल्स में से अधिकृत प्रतिनिधि की अपनी पसंद का संकेत देगा।) -लागू नहीं

दावे के दायरे में शामिल सभी दावे प्रस्तुत करने पर चर्चाना लगाया जाएगा।

दिनांक: 22/01/2025

हस्ता./-
मंशेरा विठ्ठल केकरे
अंतरिम रिजॉल्यूशन प्रोफेशनल
पांडा टेक्नोलॉजीज इंडिया प्राइवेट लिमिटेड
पंजीकरण संख्या: IBB/IPA-001/IP-P00539/2017-18/10964
एफएफ पैथनर: 31/12/2025